

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE
COURT 40 ADDL SESSIONS JUDGE
Criminal Cause List Dated 25-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
HEARING				
1	POCSO SPL CASE	1000460/2018	The State of Vakola Police Station Vs Pintu @ Ajay Shriharishakumar Gaud	PP
2	POCSO SPL CASE	100004/2019	The State of Khar Police Station Vs Nadeem Rafiq Mansoori @ Guddu	PP
3	POCSO SPL CASE	100282/2019	The State of Maharashtra - Mahim Police Station Vs Mehendi Hasan Mohd. Mastuq Shaikh	PP Adv. Keshav Chavan
STATEMENT US 313 CR.P.C.				
4	POCSO SPL CASE	100187/2016	THE STATE OF TROMBAY POLICE STATION. Vs VIKAS MITHILESH SONI.	
5	POCSO SPL CASE	100120/2017	GHATKOPER POLICE STATION. Vs KALAMUDDIN MOHAMMAD ISTEYAR ANSARI @ KOAIL	
EVIDENCE PART HEARD				
6	POCSO SPL CASE	100501/2014	The State D.N.Nagar P.S Vs Chetan Vijay Kastury	
7	POCSO SPL CASE	100510/2014	The State - Worli P.Stn. Vs Soma@somya Gorakh Sathe	
(Main Matter REMAND APPL POCSO/0100414/2014)				
8	POCSO SPL CASE	100069/2015	THE STATE OF TROMBAY POLICE STATION. Vs PRAVIN HIRAJI MHATRE AND ORS.04	
9	POCSO SPL CASE	100259/2015	THE STATE OF MANKHURD POLICE STATION. Vs NITESH CHANDRAKANT KADAM AND ORS.03	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE
COURT 40 ADDL SESSIONS JUDGE
Criminal Cause List Dated 25-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
10	POCSO SPL CASE	100337/2015	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs ABDUL REHMAN IMTIYAZ AHMED IDRISI AND ORS.02	
11	POCSO SPL CASE	100467/2015	THE STATE OF NAVGHAR POLICE STATION. Vs CHANDRAKANT @ CHANSON VITTHAL GAIKWAD AND ORS.02	
(Main Matter REMAND APPL POCSO/0100535/2014)				
12	POCSO SPL CASE	100543/2015	The State of Dadar Police Station Vs RAJESH MAHADEV KOTHEKAR	Adv.Vishal Bhogale
13	POCSO SPL CASE	100632/2015	The State of Oshivara Police Station. Vs RAVIKUMAR SITARAM BHANDARI.	
14	POCSO SPL CASE	100125/2016	THE STATE OF WADALA T. T. POLICE STATION. Vs JAHANGIR ABDUL SHAKUR SHAIKH	
15	POCSO SPL CASE	100182/2016	THE STATE OF BANDRA POLICE STATION. Vs DEEPAK KHIMCHAND SOLANKI	
16	POCSO SPL CASE	100231/2016	Nagpada Police Station Vs DINESH HANJARIMAL BOHARA	
17	POCSO SPL CASE	100296/2016	THE STATE OF MANKHURD POLICE STATION. Vs SANKET DEEPAK MORE	
18	POCSO SPL CASE	100369/2016	AGRIPADA POLICE STATION. Vs IJAJ AHAMED @ FURTLA ABDUL MATIN ANSARI	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE
COURT 40 ADDL SESSIONS JUDGE
Criminal Cause List Dated 25-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
19	POCSO SPL CASE	100659/2018	The State of Ghatkopar Police Station Vs Hiralal Deepchand Chauhan	PP
20	POCSO SPL CASE	100304/2019	The State of Maharashtra - Dharavi Police Station Vs BABA @ MEHBOOB ALI @ MOHD. SHAMIM ASFRAF CHISTI	PP
<u>EVIDENCE</u>				
21	POCSO SPL CASE	100464/2015	The State Pantnagar Police Station Vs Nilesh Ravindra Nirbhavane @ Vadhava	Adv. Vilas Sawant
(Main Matter REMAND APPL POCSO/0100349/2015)				
22	POCSO SPL CASE	100308/2016	THE STATE OF PANT NAGAR POLICE STATION. Vs NILESH RAVINDRA NIRBHAVANE AND ANOTHER 01	Adv. Vilas Sawant
23	POCSO SPL CASE	100266/2019	The State of Maharashtra - Tilak Nagar Police Station Vs Mohd. Salman Mohd. Hasimali Raine	PP
<u>COMPLIANCE</u>				
24	POCSO SPL CASE	100594/2015	THE STATE OF V.B.NAGAR POLICE STATION. Vs SMT. SHABANA YUSUF KHAN AND ORS.02	
(Main Matter REMAND APPL POCSO/0100457/2015)				
25	POCSO SPL CASE	100316/2016	THE STATE OF MRA MARG POLICE STATION. Vs SURAJ BABNU DAS	
<u>APPEARANCE</u>				
26	REMAND APPL POCSO	100518/2020	The State of Maharashtra Through Ghatkopar Police Station Vs Pradeep Devidas Bagade	PP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE
COURT 40 ADDL SESSIONS JUDGE
Criminal Cause List Dated 25-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
27	REMAND APPL POCSO	100521/2020	The State of Maharashtra Through Nehru Nagar Police Station Vs Rajaram Vishnu Zende	PP
28	REMAND APPL POCSO	100522/2020	The State of Maharashtra Through Nehru Nagar Police Station Vs Kaliyapaan Tangaswami	PP
29	REMAND APPL POCSO	100538/2020	The State Tardeo Police Station Vs Rasul Malik Sab Shaikh @ Mulla Malle and anr	PP
30	REMAND APPL POCSO	100541/2020	The State of Maharashtra thorough Antop Hill Police Station, Mumbai. Vs Sikandar Akbar Khan	PP
31	REMAND APPL POCSO	100619/2020	The State Tardeo Police Station Vs Nabi Saab Mahshahaq Saab Shaikh	PP
